pulsory, then that language will become very unpopular and it will not help the cause of Sanskrit.

श्री बी० पी० मडल: क्या सरकार को मालूम है कि संस्कृत कालेजों में हरिजन छात्रों की संख्या और हरिजन टीचर्स की संख्या नगण्य है इसलिए सरकारी अनुदान देने के पहले क्या सरकार इन संस्कृत कालेजों को डायरेक्शन देगी कि टीचर्स में भी हरिजनों की बहाली करे और हरिजन छात्रों को भी उसमें भर्ती होने की सुविधा दें और तब अनुदान दिया जाये। क्या ऐसा डायरेक्शन देना चाहते हैं? यदि नहीं, तो क्यों ?

डा० प्रताप चन्द्र चन्द्र : हरिजनों के बारे में जो अब निर्देश है वह तो है ही। इसके अलावा और कुछ हो सकता है या नहीं इसकी हम जांच करायेंगे।

श्री विजय कुमार मलहोत्रा : अध्यक्ष जी, मैं मंत्री जी से जानना चाहता हूं कि जो नीति चल रही है उसके मुताबिक सैकडो संस्कृत कालेज हिन्दुस्तान मे बन्द हो रहे है और आजादी के पहले जो उनकी हालत थी उससे भी बहुत ज्यादा खराब हालत आज हो गई है। केवल यह कह देने से कि पुरानी सरकार ने संस्कृत की उपेक्षा की है वही नीति चल रही है, यह संतोषजनक नही है। क्या मत्री जो पिछली सरकार द्वारा जो सस्कृत की उपेक्षा हुई है उस नीति में परिवर्तन करके सस्कृत जो इस देश की सबसे बडी भाषा है और हमारी संस्कृति से जुडी हुई हैं उसके लिए जनता सरकार कुछ अपनी नीति मे परिवर्तन ला रही है कि नही, यह बतायें ?

डा० प्रताप चन्द्र चन्द्र : मैं माननीय सदस्य को यह आश्वासन देना चाहता हूं कि यह सरकार संस्कृत के विरोध मे नही है। संस्कृत के प्रसार और विकास के लिये हम कोशिश कर रहे है। केन्द्रीय संस्कृत संस्थान भी इस दिशा में काम कर रहा है। 5 संस्कृत विद्यापीठ थे, इसके साथ साथ छटा संस्कृत विद्यापीठ बन चुका है सरकार की ओर से। केरल में जो संस्कृत विद्यापीठ हैं वह भी सरकार ने ले लिया है।

Damage to Farakka Barrage in 1975

*272. DR. BALDEV PRAKASH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether serious damage was caused to the Farakka Barrage in early 1975;

(b) whether it is a fact that damage was caused by the down stream cut-off consisting of sheet piles;

(c) whether it is also a fact that the chief engineers working on the Barrage raised their voice and wanted the matter to be looked into by a committee of experts;

(d) whether help of Navy was sought to repair the damage; and

(e) whether no action was taken against the contractor responsible for the construction and his claims are being considered sympathetically?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). A statement is laid on the Table of the House

Statement

(a) and (b). No damage was caused to Farakka Barrage in 1975. However, after the monsoon of 1974, river surveys in the immediate vicinity of the Farakka Barrage indicated scour on the downstream side of the Barrage in bays No. 14 to 20 including gap of ½" to 4" between two piles on the downstream in bay No. 18. Such problems of scour in the vicinity of barrages founded on sandy soils are normal in case of major rivers.

(c) No, Sir. The General Manager of Farakka Barrage Project placed the matter before the Technical Advisory Committee of the Project for advice The Committee which comprises eminent engineers and experts and gives advice on technical matters pertaining to this project suggested necessary remedial measures and directed that these should be completed before 1975 monsoon and the same were duly completed

(d) No, Sir

(e) Bays No 1 to 21 were constructed by the National Projects Construction Corporation—a Public Sector Undertaking between the period 1965 to 1970 It is difficult to attribute the cause of such deficiencies, which come to light years after the actual construction work is completed, to any defective construction on the part of contractors It has, therefore not been possible to pin-point the cause of the deficiencies

डा० बलदेव प्रकाश : मंत्री महोदय ने जो जवाब दिया है उसमे लिखा है कि नुकसान हो जाने के बाद जो टैकनीकल एडवाइजरी कमेटी थी उसने सारे मामले को ऐग्जामिन किया और जो रैमियडियल मेजर्स थे वह पूरे करने का आदेश दिया । मैं जानना चाहूंगा मंत्री जी से कि इतना बडा नुकसान हो जाने के बाद यह किसकी जिम्मेदारी है इस बात की इनक्वायरी क्यो नही की गई, और केवल उसकी मरम्मत करा दी जाय यही फैसला क्यो किया गया ?

श्री सुरजीत सिंह बरनाला : यह जो पाइल्स जिसमे नुकसान हुआ है वह नेशनल प्रोजेक्ट्स कन्स्ट्रक्शन कोरपोरेशन ने लगाए थे और 1965 से लेकर 1970 तक लगे । 1970 से ठीक चल रहे थे जब कि 1974 मे मौनसून के बाद मालूम हुआ कि कुछ नुक्स पडा है । यह जरूरी नहीं है कि कंस्ट्रक्शन मे कुछ नक्स है । वैसे भी ऐसे बडे वरिक्षाओं के प्रोजेक्ट मे ऐसी बात हो जाती है ।

डा० बलदेव प्रकाश : क्या मंत्री महोदय ने अभी कहा है कि जरूरी नही है कि कस्ट्रक्शन की किसी कमी की वजह से यह नुकसान हुआ हो । लेकिन अगर जांच ही नही हुई कि नुकसान कैसे हुआ तो कैसे कहा जा सकता है कि कस्ट्रक्शन की वजह से नही हुआ है ? और क्या यह सच नही है कि जो काट्रेक्टर इस कस्ट्रक्शन के लिए जिम्मेवार थे उनके पेमेन्ट का मामला बहुत देर तक चलता रहा और बाद मे उन को सारी पेमेंट हो गई, क्योकि उनकी जिम्मेवारी थी, और सारा मामला हश अप कर दिया गया ।

श्री सुरजीत सिंह बरनाला : जैसा कि मैंने अर्ज किया है, इस की जाच हुई थी ।

On the downstream side of the barrage in bays No 14 to 20, there was a gap of ¼ to 4" between two piles on the dawnstream in bay No 18 This was the matter that was also gone into and it was not private contractor who had constructed this As I already submitted, it was the National Project Construction Corporation, a semi Government body which had constructed it and the entire matter was gone into

श्री चन्द्रशेखर सिंह . क्या मंत्री महोदय बतायेगे कि जब एक सरकारी नियम ने इस जाच को बनाया था, तो इस की कितनी जिन्दगी तय की गई थी ? अगर उस जिन्दगी के दौरान ही पाये बिखर गये, तो इस की जिम्मेवारी किस पर डाली जायेगी ? अगर इस की जिम्मेदारी किसी पर नही डाली जाती है, तो क्या सरकार और जनता के धन का इसी तरह से नुकसान होता रहेगा ?

श्री सुरजीत सिंह बरनाला : कोई ऐसी जिम्मेदारी या टाइम फिक्स नहीं किया जाता है कि यह बांध दस साल, या पचास के लिए बन रहा है। और न ही इसके पाये बिखर गये। पाये बिखरने की बात नहीं है। जैसा कि मैंने अर्ज किया है, स्टील पाइल्ज को जमीन में 40 या 45 फीट गहरा लगाया जाता है और एक दीवार बनाई जाती है। उस में आधे इंच से चार इंच तक की एक दरार आ गई।

That is the only thing that has happened

इसमें पाये बिखरने की बात नहीं है।

SHRI KRISHNA CHANDRA HALDER The life of the Barrage may be at least 100 years or more than that It has been constructed for such a long time But if there is some crack, some defect within five years or six years, then the Government should look into it and should set up an enquiry committee Though it is a serious matter it was constructed by the National Project Construction Corporation, a public sector undertaking, but it cannot be ignored in the national interest An enquiry should be held and it should not be taken in a light manner So I want to know whether further enquiry committee will be set up or enquiry will be held by the Government of India I want a categorical answer from the hon Minister

SHRI SURJIT SINGH BARNALA Whatever defect was noticed immediately remedial measures were taken and before the onset of monsoon, repairs had been completed So there was no question of going into all this and such things normally also happen because it is a Barrage founded on sandy soils, it is a very big Barrage on a big river A very minor defect had occurred there which had been rectified in time

श्री राममूर्ति मंत्री महोदय जानते होंगे कि बैराजिज और रेजरवायर्ज की उम्र कम से कम सौ साल मानी जाती है। मंत्री महोदय को यह भी मालूम होगा कि जब बैराजिज बनाये जाते हैं, तो इतनी केयर की जाती है कि पत्थर बर्फ से ठंडे कर के लगाये जाते हैं ताकि उस में कोई बाल बराबर दरार न आये। दो चार इंच का क्रेक तो बड़ी सीरियस बात होती है। क्या ऐसा इन्तजाम कर दिया गया है कि गैप और वाइड न होने पाये और आगे कोई खतरा न हो।

श्री सुरजीत सिंह बरनाला : जब यह पता लगा इम्मीडिएटली उस के बाद टेक्निकल ऐडवाइजरी कमेटी की मीटिंग हुई उस को एग्जामिन किया गया। डाइवर्स नीचे गए, उस को देखा। आधे इंच से चार इंच का गैप मालूम हुआ। उसी वक्त फैसला किया गया कि क्या करना चाहिए। जैसा फैसला हुआ उस मुताबिक क्लियर हो गया। उस के बाद कास्टैन बाल्ज रखी जा रही हैं कि कहीं कोई फर्क तो नहीं पड़ रहा है। मालूम यह हुआ है कि वह बिलकुल ठीक हालत में काम कर रहा है।

SHRI PRASANNBHAI MEHTA The hon Minister while giving answer to a supplementary question stated that the whole matter was looked into I would like to know from the hon Minister who actually looked into the whole affair which authority looked into the damage and what are the findings of that authority

SHRI SURJIT SINGH BARNALA This was a Technical Advisory Committee of the Farakka Board

AN HON MEMBER Headed by?

SHRI SURJIT SINGH BARNALA Consisting of eminent engineers It was headed by Dr A C Mitra an eminent engineer he was earlier Chief Engineer in U P They gave this finding (a) the opening in the sheet piles should be covered on the upstream side with neopren or any other available rubber seal (b)

immediately down-stream of the gap sand filling should be done in the shape of a half frustum of a cone of 5 ft radius at the top with its centre at middle of the gap in the sheet piles, (c) over the sand, filter material should be placed with about two ft thickness at the top and about three ft thickness along the slopes and (d) above this filter material boulder protection in sausages should be laid up to an elevation plus 29, i.e to the top of the end-till of the concrete raft It was according to this that the repair was conducted

Experimental Projects of Primary Education

*277 SHRI K RAMAMURTHY Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state

(a) why only 15 States/Union territories have been selected for participation in the two experimental projects of primary Education Curriculum Renewal and Development Activities in Community Education and Participation, and

(b) when all the States and Union Territories will be covered by these two experimental projects?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARA KATAKI) (a) As per the Plan of Operations signed with UNICEF only 12 States were to be covered with experimental projects—5 States in the first year 1975-76 and 7 States in 1976 77 However while corresponding with States 15 States which had volunteered participation were finally selected for the experimental projects

(b) In the next Plan of Operation (to be agreed to between the Government of India and UNICEF) from 1980 it is proposed to cover the remaining States and Union Territories

SHRI K RAMAMURTHY Fifteen States and Union territories were covered under this Agreement signed with the UNICEF. I would like to know whether the remaining States have approached he Central Government with regard to their inclusion and what criteria have been fixed by the Central Government to choose the States for these experimental projects

SHRIMATI RENUKA DEVI BARAKATAKI As I have said, 15 States were selected The criteria for selection were, (i) willingness of the States (ii) availability of resources, and (iii) estimate of maximum utility of an experimental project like this Practically all the States were asked by the Government of India.

SHRI K RAMAMURTHY Which are all the States which have been left out of these experimental projects? Has there been any repeated approach by the Tamil Nadu Government to be included in this experimental project?

SHRIMATI RENUKA DEVI BARAKATAKI I need notice for this

Requests for Supply of Foodgrains from Foreign Countries

*279 SHRI R V SWAMINATHAN

SHRI S R DAMANI

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether foreign countries have started approaching India for supply of surplus food

(b) if so whether any enquiries have been received and Government's reaction thereto and

(c) how much food surplus is there and the quantity expected during the current year and whether Government have decided to export the same, and if so to which countries?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) (a) to (c) Under the present policy of